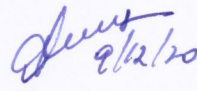


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 10.12.2020

| 1ST SESSION AT 11 A.M | 2ND SESSION AT 2.45 P.M |
|-----------------------|-------------------------|
| ARGUMENTS | HEARING |
| 1. O.S. 708/2008 | 21. EX. 44/2007 |
| 2. O.S. 376/2009 | 22. O.S. 276/2011 |
| 3. O.S. 784/2009 | 23. O.S. 1574/2012 |
| 4. O.S. 412/2011 | 24. O.S. 1576/2012 |
| 5. O.S. 608/2012 | 25. O.S. 1580/2012 |
| EVIDENCE | 26. O.S. 1582/2012 |
| 6. EX. 32/2005 | 27. O.S. 1584/2012 |
| 7. O.S. 474/2007 | 28. O.S. 62/2013 |
| 8. O.S. 956/2010 | 29. O.S. 968/2014 |
| 9. O.S. 558/2011 | 30. O.S. 1308/2014 |
| 10. O.S. 910/2011 | 31. EX. 5/2015 |
| 11. O.S. 286/2012 | 32. O.S. 1522/2015 |
| 12. O.S. 388/2012 | 33. O.S. 1268/2016 |
| 13. O.S. 462/2012 | 34. O.S. 676/2017 |
| 14. O.S. 760/2012 | 35. O.S. 640/2018 |
| 15. O.S. 1128/2013 | 36. O.S. 822/2018 |
| 16. O.S. 808/2015 | 37. O.S. 256/2019 |
| 17. O.S. 1180/2015 | 38. O.S. 1040/2019 |
| 18. O.S. 608/2016 | 39. O.S. 1562/2019 |
| 19. O.S. 594/2018 | 40. O.S. 1122/2020 |
| 20. O.S. 1012/2018 | |


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 10.12.2020


| 1ST SESSION AT 11.00 AM TO 2.00 PM | 2ND SESSION AT 2.45 PM TO 5.45 PM |
|---|--|
| ARGUMENTS | HEARING |
| 1) O.S. 240/2004 | 21) MISC. 6/2012 |
| 2) O.S. 528/2012 | 22) O.S. 628/2013 |
| 3) O.S. 1630/2013 | 23) EX. 22/2014 |
| 4) O.S. 272/2014 | 24) O.S. 1016/2014 |
| 5) O.S. 1176/2014 | 25) O.S. 300/2015 |
| 6) O.S. 1228/2014 | 26) O.S. 432/2015 |
| 7) O.S. 912/2015 | 27) O.S. 472/2015 |
| 8) O.S. 1102/2015 | 28) O.S. 1322/2015 |
| 9) O.S. 1520/2015 | 29) O.S. 504/2016 |
| 10) O.S. 710/2017 | 30) O.S. 1236/2016 |
| 11) O.S. 998/2017 | 31) O.S. 48/2017 |
| EVIDENCE | 32) O.S. 120/2017 |
| 12) O.S. 576/2008 | 33) O.S. 434/2017 |
| 13) O.S. 12/2009 | 34) O.S. 606/2017 |
| 14) O.S. 1154/2014 | 35) O.S. 880/2017 |
| 15) O.S. 764/2016 | 36) O.S. 1006/2018 |
| 16) O.S. 766/2016 | 37) O.S. 362/2019 |
| 17) O.S. 30/2017 | 38) MISC. 9/2020 |
| 18) O.S. 436/2017 | ORDERS |
| 19) O.S. 152/2018 | 39) O.S. 352/2020 |
| 20) O.S. 612/2018 | 40) O.S. 1104/2020 |

P
19/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 10.12.2020

| 1 st Session 11.00 am | | 2 nd session 2.45 PM | |
|----------------------------------|----------------|---------------------------------|----------------------------|
| Sl. No. | Case No. | Sl. No. | Case No. |
| HEARING | | HEARING | |
| 01 | O.S. 505/2010 | 01 | O.S. 1231/2016 |
| 02 | O.S. 551/2010 | 02 | O.S. 1459/2016 |
| 03 | O.S. 1007/2010 | 03 | O.S. 29/2017 |
| 04 | O.S. 921/2017 | 04 | O.S. 811/2017 and 813/2017 |
| 05 | O.S. 1477/2013 | 05 | O.S. 613/2014 |
| 06 | O.S. 327/2014 | 06 | O.S. 1069/2020 |
| 07 | O.S. 983/2019 | 07 | O.S. 137/2020 |
| 08 | O.S. 347/2015 | 08 | O.S. 861/2020 |
| ARGUMENTS | | ARGUMENTS | |
| 09 | O.S. 1179/2005 | 09 | O.S. 343/2010 |
| 10 | O.S. 669/2015 | 10 | O.S. 41/2012 |
| 11 | O.S. 1685/2007 | 11 | O.S. 541/2013 |
| 12 | O.S. 1413/2008 | 12 | O.S. 815/2015 |
| EVIDENCE | | EVIDENCE | |
| 13 | O.S. 1079/2018 | 13 | O.S. 1163/2012 |
| 14 | O.S. 953/2015 | 14 | O.S. 387/2012 |
| 15 | O.S. 121/2019 | 15 | O.S. 281/2012 |
| 16 | O.S. 541/2018 | 16 | O.S. 785/2011 |
| 17 | O.S. 467/2017 | 17 | O.S. 655/2010 |
| 18 | O.S. 1443/2016 | 18 | O.S. 2115/2007 |
| 19 | O.S. 101/2016 | 19 | O.S. 693/2008 |
| 20 | O.S. 1179/2014 | 20 | O.S. 733/2008 |


 III Additional Civil Judge,
 Bengaluru Rural District
Bengaluru